

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1. C.P.(CAA)/128(MB)2023

IN

C.A.(CAA)/94(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: S P FABRICATORS PRIVATE LIMITED

Appearance:

For the Petitioner: Mr. Harsh C. Ruparelia, Company Secretary

SECTION 230-232,234 OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

The above matter is listed for clarification. Ld. Company Secretary for the
petitioner clarified the same.

Reserved for order/clarification, if needed.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)